

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that following officials, posted in Delhi Mediation Centre, Karkardooma Courts, Delhi are hereby detained to perform their duties on the days mentioned against their names:

Sr. No.	Name	Designation	Dates of Detention
1.	Sh. Jaideep Singh Rawat	SJA	16.08.2025, 17.08.2025 28.09.2025
2.	Sh. Neeraj Goel	SPA	27.07.2025, 10.08.2025, 16.08.2025, 07.09.2025, 13.09.2025, 21.09.2025 & 29.09.2025
3.	Ms. Neetu Hira	SJA	20.07.2025, 27.07.2025, 03.08.2025, 24.08.2025, 31.08.2025, 05.09.2025, 07.09.2025, 13.09.2025, 14.09.2025 & 21.09.2025
4.	Ms. Renu	Sr. PA	27.07.2025, 10.08.2025, 24.08.2025, 07.09.2025, 21.09.2025 & 29.09.2025
5.	Shri Gokul Singh Negi	JA	10.08.2025 & 29.09.2025
6.	Shri Dharmendra Singh Rawat	Sr. PA	20.07.2025, 17.08.2025, 05.09.2025, 14.09.2025, 28.09.2025 & 30.09.2025
7.	Shri Rakesh Kumar	Sr. PA	03.08.2025, 17.08.2025, 24.08.2025, 31.08.2025, 05.09.2025, 13.09.2025 & 28.09.2025
8.	Shri Puneet Kumar	JJA	20.07.2025, 27.07.2025, 03.08.2025, 10.08.2025, 16.08.2025, 17.08.2025, 24.08.2025, 31.08.2025, 05.09.2025, 07.09.2025, 13.09.2025, 14.09.2025, 21.09.2025, 28.09.2025, 29.09.2025 & 30.09.2025
9.	Ms. Rajni Dimri	PA	20.07.2025, 03.08.2025, 16.08.2025, 31.08.2025, 14.09.2025 & 30.09.2025.
10.	Shri Amit Kumar	Orderly	20.07.2025, 27.07.2025, 03.08.2025, 10.08.2025, 16.08.2025, 17.08.2025, 24.08.2025, 31.08.2025, 05.09.2025, 07.09.2025, 13.09.2025, 14.09.2025, 21.09.2025, 28.09.2025, 29.09.2025 & 30.09.2025,
11.	Shri Himmat Singh	Orderly*	20.07.2025, 27.07.2025, 03.08.2025, 10.08.2025, 16.08.2025, 17.08.2025, 24.08.2025, 31.08.2025, 05.09.2025, 07.09.2025, 13.09.2025, 14.09.2025, 21.09.2025, 28.09.2025, 29.09.2025 & 30.09.2025

(Vinod Kumar)

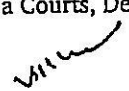
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No 12997-13005 /Pr. D&SJ (East)/KKD/Delhi

Dated: 19 JUL 2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judge Incharge, Delhi Mediation Centre, Karkardooma Courts, Delhi.
3. P.S. to undersigned.
4. Officials concerned.
- ✓ 5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.
6. Dealing Official, Leave Section, East District, Karkardooma Courts, Delhi.
7. Dealing Official, R&I Branch, East District, Karkardooma Courts, Delhi for uploading on LAYERS.
8. Concerned file.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.